

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P

TUESDAY, THE 8TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9114 OF 2020

**PETITIONER:-**

George Joseph, aged 60  
S/o Late P.V.Lonan, residing at  
CC No 27/2177,  
Puthenpurackal House, K-26, Krupalayam  
Kadavanthra.P.O, Ernakulam-682020

Represented by  
Dr. Mathew A Kuzhalanadan (K/1609/2001)  
K.R.Arun Krishnan (K/617/2011)  
Sudeep Aravind Panicker (K/517/2018)  
M/s. **KMNP Law** having office at 1<sup>st</sup> Floor, Swapnil Enclave,  
Marine Drive, Kochi-682031  
By Adv.

**RESPONDENTS:-**

- 1 State Bank of India, Cochin Shipyard Branch  
PB No.1655, M.G. Road, Perumanoor  
Ernakulam-682015 rep by its Branch Manager.
- 2 Authorized officer, Loan Section, State Bank of India  
First Floor, Vankadathu Towers, NH Bye-pass Junction,  
Padivattor, Ernakulam-682025

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

W.P(C) NO.9114 OF 2020

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Dated this the 8th day of May, 2020

**ORDER**

The petitioner is permitted to file additional documents.

Post on 12.5.2020.

**GOPINATH.P, JUDGE**

pm